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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
HYDERABAD

CP. NO. 71 of 1999  
in  
OA. No. 116 of 1999.

DATE OF ORDER: 30-8-1999.

BETWEEN:

S. <sup>B</sup>alakrishna.

...Applicant/Applicant

a n d

1. Sri Ananda Rao,  
Chief Secretary to Government,  
Govt. of A.P., Secretariat, Hyderabad.
2. Sri S.D.Mukherjee,  
Principal Chief Conservator of Forests,  
Aranya Bhavan, Saifabad, Hyderabad.

....Respondents/Respondents

COUNSEL FOR THE APPLICANT :: Mr. S. Satyam Reddy

COUNSEL FOR THE RESPONDENTS: Mr. B. Narasimha Sharma for  
Central Govt.  
: Mr. V. V. Anil Kumar for State of  
A.P.

CORAM:

THE HON'BLE SRI JUSTICE D.H. NASIR, VICE CHAIRMAN

THE HON'BLE SRI R. RANGARAJAN, MEMBER (ADMN)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R. RANGARAJAN, MEMBER (A) )

None for the Applicant.

Heard Mr. B. Narasimha Sharma, learned Standing  
Counsel for the Central Government and Mr. V. V. Anil Kumar,  
learned Standing Counsel for the State of Andhra Pradesh.

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2. The Order in the OA reads as below:-

"The pending proposal showing the year of allotment of the applicant as 1983, and his further promotion should be decided and conveyed to the State Government within a period of two months from the date of receipt of a copy of this Judgment. In case the recommendations of the State Government is not accepted by the Central Government, the reasons should be given to the applicant for rejecting the proposals sent by the State Government."

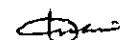
3. Today, the learned Counsel for the Respondents produced the Order of the State Government G.O.Rt.No.2674, dated:4-6-1999. From the Order it is evident that the applicant was assigned 1983 as the year of allotment and he was promoted to the Selection Grade along with the 1983 Batch with effect from 1-4-1996, and he was also been given notional promotion to the Supertime Scale of IFS with effect from 18-1-1999 on par with his immediate junior Sri S.K. Chottray.

4. In view of the above, the CP is closed.

The G.O.Rt.No.2674, dated:4-6-1999 is taken on record.



( R.RANGARAJAN )  
MEMBER (ADMN.)



( D.H.NASIR )  
VICE CHAIRMAN

DATED: this the 30th day of August, 1999  
Dictated to steno in the Open Court

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DSN

  
23/8/99